NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 291/2017 in TP No. 132/397-398/NCLT/AHM/2016 (New) C.P. No. 61/397-398/CLB/MB/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEÉNDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

Name of the Company:

Thakor Govindlal Sheth

Vadodara Stock Exchange Ltd. & Anr.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION

SIGNATURE

Dhrumesh G Shal

ADVOCATE PETITIONER Muelleuch

PANANS-GODIAWACA

FOR SATYCAN ISRANT

Learned PCS Mr. Kiran Shah present for Petitioner. Learned Advocate Mr. Rakesh Sharma present for Respondent No.1. Learned Advocate Mr. SD Israni Law Chambers present for Respondent No. 2.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 23rd day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL